

(b) These complaints were mainly concerned with recent 40% increase in the tuition fees for some classes, lack of third Indian language teaching facilities and the pattern of the management of the school.

(c) The increase in fees in some classes has been necessitated by the increase in number of pupils from 1800 to 5000; third language teaching has not been introduced partly because not enough pupils have opted for the same and partly because there are practical difficulties in getting suitably qualified teachers; there is no scope for any basis change in the pattern of management as we have to respect the local laws and customs.

[*Translation*]

Grants to National Seeds Corporation

10253. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any grants are provided to the National Seeds Corporation;

(b) if so, the amount of grants provided so far; and

(c) the reasons for increasing losses incurred by the Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) From 77-78 to 89-90 an amount of Rs. 4,183.93 lakhs has been provided as grants to National Seeds Corporation. Part of this grant was routed through NSC to State Seed Corporation, Agriculture Universities, State Farms Corporation of India and for minikit programmes implemented in the States.

(c) Main reasons for losses are as under:—

(i) Increase in input prices, and procurement prices paid to the seed growers, without corresponding increase in the sale price of seed.

(ii) Increase in fixed overhead expenses on account of general price rise and payment of D.A. and interim relief to employees of the Corporation.

(iii) Heavy interest burden.

(iv) Under utilisation of infrastructural facilities created under National Seeds Project Phase-I and II due to cutback in production.

(v) Loss on account of accumulated carry-over stocks.

[*English*]

Reconstruction of Houses Damaged during GNLFF Agitation

10254. DR. ASIM BALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have sanctioned any funds for reconstruction of houses damaged during GNLFF agitation; and

(b) the action taken for rehabilitation of tea garden workers and Busti dwellers affected in the GNLFF movement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The Central Government has not sanctioned funds for reconstruction of houses damaged during GNLFF agitation. However, Rs. 2.20 crores were sanctioned by the Central Government